

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

STARRED QUESTION NO:572

ANSWERED ON:05.05.2010

MONUMENTS PROTECTED BY ASI

Adhalrao Patil Shri Shivaji;Ganeshamurthi Shri A.

Will the Minister of CULTURE be pleased to state:

- (a) the details of the monuments being protected by the Archaeological Survey of India (ASI) as on date, State-wise;
- (b) whether certain monuments are in a dilapidated condition;
- (c) if so, the details thereof, State-wise;
- (d) the funds allocated and spent by the Government on preservation and maintenance of these monuments and the revenue earned during the last three years, year-wise;
- (e) the details of monuments in the heritage list of UNESCO and the norms adopted for the purpose; and
- (f) the steps taken by the Government for the protection and development of these monuments as tourist spots?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a)to(f) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO.572 FOR 5.5.2010

There are 3675 monuments/sites declared as of national importance. State-wise list is at Annexure-I The details are also available on the Archaeological Survey of India's web-site. (www.asi.nic.in). The monuments/sites are conserved, preserved and maintained by way of structural repairs on need basis, as per archaeological norms, subject to availability of resources. The centrally protected monuments/sites are fairly in good state of preservation.

The expenditure incurred on conservation/preservation and environmental development of centrally protected monuments in the country during the last three years and the allocation for the current year, is as under:

	Rupees in lakh
2007-08	Rs.12886.19
2008-09	Rs.13498.60
2009-10	Rs.15300.43
2010-11	Rs.13590.00

(Allocation)

The revenue earned by way of entrance fee from 16 World Heritage Sites and 100 other centrally protected ticketed monuments during the last three years is as under:

	Rupees in lakh
2007-08	Rs.7145.87
2008-09	Rs.6668.18
2009-10	Rs.7649.23

The monuments and sites included in the World Heritage List of UNESCO are at Annexure-II. The norms/criteria for the assessment of outstanding universal value for inclusion in the World Heritage List are at Annexure-III.

In addition to conservation, preservation, maintenance and development of environs of centrally protected monuments, creating of tourist related amenities (e.g. drinking water, toilet blocks, facilities for physically challenged, pathways, cultural notice boards/signage, vehicle parking, cloak rooms, etc.) at the centrally protected monuments/sites are the regular activities which the ASI undertakes as per needs and availability of resources. However, fresh initiatives have been taken to develop important monuments from tourism point of view.